

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00271/2019

DATED THIS THE 27TH DAY OF NOVEMBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

Akash M.D
S/o Dhanaraj V.S.,
Aged about 30 years,
Working as Post Master Grade I,
N.R. Mohalla,
Mysore 570 007,
Residing care of Ramesh N
EWS No. 71,
Kuvenpunagar,
Mysore 570 024

....Applicant

(By Advocate Shri B.S. Venkatesh Kumar)

Vs.

1. Union of India

Represented by Secretary to Government,
Department of Posts,
Ministry of Communications & Information Technology,
Dak Bhavan, Parliament Street,
New Delhi – 110 001.

2. Committee Constituted to examine the

Issue relating to the Postmaster Cadre & Member Personnel
Department of Posts,
Ministry of Communications & Information Technology,
Dak Bhavan, Parliament Street,
New Delhi – 110 001.

Represented by its Chairman

.....Respondents

(By Shri Vishnu Bhat, proxy for Shri V.N. Holla, Senior Panel Counsel)

ORDER (ORAL)**PER: SURESH KUMAR MONGA, MEMBER (J)**

Shri B.S. Venkatesh Kumar, learned counsel representing the applicant, wishes to withdraw the present Original Application with liberty to file a fresh one with better particulars.

2. Accordingly, the OA is dismissed as withdrawn with liberty as aforesaid.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

/ksk/